

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-V**

**Item No.-218**  
IB - 3372/ND/2020

**IN THE MATTER OF:**

Satish Mittal

**Vs**

M/s Ozone Builders and Developers Pvt Ltd

....Applicant

...Respondent

**SECTION**

U/s 7 of IBC

Order delivered on 21.01.2020

**CORAM:**

**SHRI ABNI RANJAN KUMAR SINHA**  
**HON'BLE MEMBER (JUDICIAL)**

**SHRI K.K. VOHRA,**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant :

For the Respondent :

**ORDER**

Ld. Counsel for the Financial Creditor has put in appearance and submitted that he went to serve the copy of the petition at the address shown in the MCA data but on address the person residing there refused to accept the same. She further submitted that notice has been served on the other address of the CD. One more opportunity is being given to the CD to appear. List the case for 05.02.2020.

*-sd/-*

**(K.K. VOHRA)**  
**MEMBER (T)**

*-sd/-*

**(ABNI RANJAN KUMAR SINHA)**  
**MEMBER (J)**

(LV)